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Title: Need to implement the report of Justice G.R. Majithia Wage Boards on Journalists and Non-journalists Employees' working in Newspapers and other News Agencies.

SHRI P.T. THOMAS (IDUKKI): Madam, I am to draw the attention of this august House towards the urgent need of implementing Report of Justice G.R. Majithia Wage Board on journalists and non-journalists employees working in newspapers and other news agencies. Justice G.R. Majithia Board submitted its report on 31st December 2011, but till now it is under the consideration of the Ministry of Labour. I strongly feel that the Government should take a sympathetic stand towards the aspirations of journalists and non-journalists employees who have been waiting for wage revision for more than six years. Needless to say, the enforcement of the Wage Board Report is also equally important. A survey conducted by Justice Majithia Wage Board portrays that out of the 1,453 newspaper establishments surveyed, only 467 had fully implemented the provisions of previous Justice R.K. Manisana Singh Wage Board Award. I hope the Government may favourably consider the current Report and enforce the recommendations without delay, taking into account the aspirations of journalists and non-journalist employees of our country.

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16.14 hrs.

(Dr. Girija Vyas *in the Chair*)